

**PART – I****HARYANA GOVERNMENT****LAW AND LEGISLATIVE DEPARTMENT****Notification**

The 26th November, 2020

**No. Leg. 38/2020.**— The following Act of the Legislature of the State of Haryana received the assent of the Governor of Haryana on the 3rd April, 2018 and is hereby published for general information :—

**HARYANA ACT NO. 28 OF 2020****THE HARYANA RE-APPROPRIATION ACT, 2018****AN****ACT**

*to re-appropriate the funds from grant of ₹ 7785 crore released to the Haryana Power Utilities to equity under Ujwal DISCOM Assurance Yojana Scheme during the financial years 2015-16 and 2016-17 and for matters connected therewith or incidental thereto.*

Be it enacted by the Legislature of the State of Haryana in the Sixty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Haryana Re-appropriation Act, 2018. Short title.
2. From and out of the Consolidated Fund of the State of Haryana, there may be re-appropriated the funds released to the Haryana Power Utilities to equity not exceeding those specified in the Schedule appended to this Act, amounting in the aggregate to the sum of seven thousand seven hundred eighty five crore rupees (₹ 7785,00,00,000/-) during the financial years 2015-16 and 2016-17 under Ujwal DISCOM Assurance Yojana Scheme. Re-appropriation of funds from grant.

**SCHEDULE**

1. The borrowings made by the State to takeover DISCOM debt during 2015-16 and 2016-17 shall be utilized by Government of Haryana solely for the purpose of discharging the DISCOM debt and shall be transferred to the DISCOM as a mix of grant, loan and equity as described in the following table:

Year	Total Debt taken over	Transfer to the DISCOMs in the form of Grants	Transfer to the DISCOMs in the form of loan	Transfer to the DISCOMs in the form of Equity	Outstanding State loan of the DISCOMs
Year 1	50% of the total debt of Rs. 34600 crore	11.25% (Rs. 3892.50 crore)	35% (Rs. 12110 crore)	3.75% (Rs. 1297.50 crore)	Rs. 12110 crore
Year 2	25% of the total debt of Rs. 34600 crore	11.25% (Rs. 3892.50 crore)	45% (Rs. 15570 crore)	3.75% (Rs. 1297.50 crore)	Rs. 15570 crore
Year 3		11.25% (Rs. 3892.50 crore)	30% (Rs. 10380 crore)	3.75% (Rs. 1297.50 crore)	Rs. 10380 crore
Year 4		11.25% (Rs. 3892.50 crore)	15% (Rs. 5190 crore)	3.75% (Rs. 1297.50 crore)	Rs. 5190 crore
Year 5		11.25% (Rs. 3892.50 crore)		3.75% (Rs. 1297.50 crore)	

2. State Government had released the Grant/Equity of Rs. 5190 crore each in the financial year 2015-16 and 2016-17, which includes equity of Rs. 1297.50 crore and Grant in Aid of Rs. 3892.50 crore.

Utility wise grant received under UDAY for the financial year 2015-16 and 2016-17 is as under:—

Particulars	HPU's	Major Head	Date of adjustment/release	Amount
Grant	UHBVNL	2801-05-800-95-99	31.03.2016	23793707000
Grant	DHBVNL	2801-05-800-95-98	31.03.2016	15131293000
Total (Financial Year 2015-16)				38925000000

Particulars	HPU's	Major Head	Date of adjustment/release	Amount
Grant	UHBVNL	2801-05-800-95-99	15.06.2016	18058008555
Grant	DHBVNL	2801-05-800-95-98	15.06.2016	11921359200
Grant	HVPNL	2801-05-800-95-97	15.06.2016	3420000000
Grant	UHBVNL	2801-05-800-95-99	16.06.2016	688132245
Grant	UHBVNL	2801-05-800-95-99	30.06.2016	825215000
Grant	DHBVNL	2801-05-800-95-98	30.06.2016	524785000
Grant	UHBVNL	2801-05-800-95-99	04.07.2016	2131806000
Grant	DHBVNL	2801-05-800-95-98	04.07.2016	1355694000
Total (Financial Year 2016-17)				38925000000

Conversion  
of grant  
into equity.

3. Conversion of grant of Rs. 3892.50 crore, released in the both financial year 2015–16 and 2016–17, into equity in the respective years, after transferring the share of Jind circle from UHBVNL to DHBVNL, as per the detail given below:–

Particulars	HPUs	Major Head	Date of adjustment/release	Amount
Equity	UHBVNL	4801-05-190-95-99	31.03.2016	19845503000
Equity	DHBVNL	4801-05-190-95-98	31.03.2016	19079497000
Total (Financial Year 2015–16)				38925000000

Particulars	HPUs	Major Head	Date of adjustment/release	Amount
Equity	UHBVNL	4801-05-190-95-99	15.06.2016	14600477000
Equity	DHBVNL	4801-05-190-95-98	15.06.2016	15378891000
Equity	HVPNL	4801-05-190-95-97	15.06.2016	3420000000
Equity	UHBVNL	4801-05-190-95-99	16.06.2016	688132000
Equity	UHBVNL	4801-05-190-95-99	30.06.2016	688283000
Equity	DHBVNL	4801-05-190-95-98	30.06.2016	661717000
Equity	UHBVNL	4801-05-190-95-99	04.07.2016	1778065000
Equity	DHBVNL	4801-05-190-95-98	04.07.2016	1709435000
Total (Financial Year 2016–17)				38925000000

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